

**National Company Law Tribunal
Allahabad Bench**

C P No.(IB) 140/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.07.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF I & B CODE: 7 IBC

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|------------------|
| 1. | Ankit Kr. Singh | PCS | Resolution | Ankit |
| 2. | | | Professional | |

CP NO.(IB)140/ALD/2017

Sh. Ankit Kr. Singh, PCS for the Resolution Professional is present. Learned
PCS for the RP has already filed Progress Report dated on 4th July 2018.

List the matter on 30th July 2018, for further order.

Dated: 06.07.2018

Sd

**SAROJ RAJWARE,
MEMBER (T)**

Sd

**V.P. SINGH,
MEMBER (J)**

Typed by:
M. Zaid
(Stenographer)